

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/64/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : S. MURUGABHARTI  
**NAME OF THE RESPONDENT(S)** : SEVEN ELEVEN BUSINESS SERVICES PVT LTD  
**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

1. M. Roshan Asha -  
for Shailendran

Petitioner

M. Roshan Asha

2 S. KUMAR

Counsel for  
Respondent

S. Kumar

**ORDER**

Counsel representing both the parties are present and both the counsel submitted that the settlement process is in an advanced stage and sought time for reporting the final outcome of the same. Time extended at their request. Put up on 04.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**